

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 453 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: Gram Vikas Navyuvak Laporiya Vs. Shri Hari Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Ayush Sharma and Mr. Nupur Sharma, Advocates

For the Respondent (s) : Mr. Vikas Rajvanshi, CA

ORDER

Mr. Vikas Rajvanshi, practising Chartered Accountant, duly authorised by the Respondent is present in Court. He submits that he shall be filing his reply during the course of the day.

To come up for arguments on 27th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)